

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./61/9345/2020

This the 30th day of December, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

1. Javed Iqbal, Age 37 years
S/o Bashir Ahmad,
R/o Ghambir Mughlan, The & Distt. Rajouri.
2. Rafaqat Hussain, Age 36 years,
S/o Zafaz Ullah
R/o Ujhan Mohre Dhandkote,
Tehsil Dhanne Mandi,
District Rajouri
3. Musharif Ayaz, Age 25 years,
S/o Ghulam Nabi Dar,
R/o Poshana, TesL Surankote,
Distt. Poonch.

.....Applicants

(Advocate: None)

Versus.

1. State of Jammu & Kashmir, Principal Secretary, PWD Deptt. Civil Secretariat Srinagar.
2. J&K Service Selection Board through Chairman, Zum Zum Building, Ram Bagh, Srinagar.
3. J&K Service Selection Board through Secretary, Zum Zum Building, Ram Bagh, Srinagar.
4. Meenakshi Kotwal, D/o Sh. Mool Raj Kotwal, R/o Naska Chinta Bhaderwah, Doda.
5. Rifat Khan, S/o Mohd. Akbar Khan, R/o Vill Ranbirpora, Anantnag.

.....Respondents

(Advocate:- Mr. Sudesh Magotra, DAG)

O R D E R
[O R A L]

Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -

The mobile number of the learned counsel for the applicant is not traced out.

2. The case was listed today but nobody appeared on behalf of the learned counsel for the applicant for the Video Conference.

3. Shri Sudesh Magotra, learned counsel for the respondents is present.

4. The Hon'ble High Court vide its order dated 07.10.2020 directed the applicant to appear before this Tribunal on 30.12.2020 i.e. today. Neither the applicant nor the learned counsel for the applicant put in appearance on behalf of the applicant.

5. It appears that applicant has lost interest in prosecuting the case. Hence, the same is dismissed as infructuous. No costs.

(RAKESH SAGAR JAIN)
MEMBER (J)

Ak/-